

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
2.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. & Ors.	Naveen Chawla	
3.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.	Pankaj Bhagat	
4.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors.	Ravisekhar Nair	
5.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors.	Ravisekhar Nair	
6.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors.	Ravisekhar Nair	
7.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	
8.	Competition App. (AT) No. 81 of 2019	Puneet Gupta Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
9.	Competition App. (AT) No. 82 of 2019	N.K. Sureka Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)

10.	Competition App. (AT) No. 84 of 2019	Pankaj Gupta. Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
11.	Competition App. (AT) No. 85 of 2019	Sandeep Bhartia Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
12.	Competition App. (AT) No. 86 of 2019	M.B. Koyakutty Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
13.	Competition App. (AT) No. 87 of 2019	Sanjay Bhartia Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
14.	Competition App. (AT) No. 88 of 2019	Sanjay Rathi Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
15.	Competition App. (AT) No. 89 of 2019	Davish Jain Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
16.	Competition App. (AT) No. 90 of 2019	Naveen Bhartia Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
17.	Competition App. (AT) No. 91 of 2019	Rajkumar Bhartia Vs. Competition Commission of India	Amol Sinha	Sumit Srivastavan (R1)
18.	Competition App. (AT) No. 111 of 2019	AKMN Cylinders (P) Ltd & Anr. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	
19.	Competition App. (AT) No. 110 of 2019	Lite Containers Pvt Ltd. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	
20.	Competition. App. (AT) No. 106 of 2019	Aradhana Bhartia Vs. Competition Commission of India	Amol Sinha	
21.	Competition App. (AT) No. 92 of 2019	North India wires Ltd (Howrah Unit) Vs. Competition Commission of India	Amol Sinha	

22.	Competition App. (AT) No. 93 of 2019	Allampally Brothers Ltd. Vs. Competition Commission of India	Amol Sinha	
23.	Competition App. (AT) No. 94 of 2019	A.P. Sapra Vs. Competition Commission of India	Amol Sinha	
24.	Competition App (AT) No. 95 of 2019	D.V. Rajasekhar Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
25.	Competition App (AT) No. 96 of 2019	Tirupati Cylinders Ltd. Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
26.	Competition App (AT) No. 97 of 2019	Vijay Sanghvi Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
27.	Competition App (AT) No. 98 of 2019	Ramesh Sanghvi Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
28.	Competition App (AT) No. 99 of 2019	Yogesh Sanghvi Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
29.	Competition App (AT) No. 100 of 2019	Carbac Holdings Ltd. Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
30.	Competition App (AT) No. 101 of 2019	Haldia Precission Engineering Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
31.	Competition App (AT) No. 102 of 2019	Daya Industries Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
32.	Competition App (AT) No. 103 of 2019	Ritesh Sanghvi Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
33.	Competition App (AT) No. 104 of 2019	Tirupati LPG Industries Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	Avinash B. Amarnath
34.	Competition App (AT) No. 107 of 2019	Asia Fab Tec Ltd. Vs. Competition Commission of India & Anr.	R. Satish Kumar	Anita Kanungo-R1

35.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr.	Pankaj Bhagat	
36.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain (R-CCI)
37.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain (R-CCI)

For Admission (Fresh Cases)

38.	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	
39.	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R . Singhvi
40.	Comp. App. (AT) (Ins) No. 90-91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand
41.	Comp. App. (AT) (Ins) No. 92 of 2021	Krishna Garg & Anr. Vs. Pioneer Fabricators Pvt. Ltd.	Sanchit Garga	

For Admission (After Notice)

42.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup
43.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. and Ors.	Kumud Shekhar	Ajay Gaggar-R1 AN Tiwari-R2
44.	Comp. App. (AT) (Ins) No. 978 of 2020	K. Sailendra & Ors. Vs. Aayusiddhi Life Sciences Pvt. Ltd. & Ors.	Srinivasaraju Chitrapu	Arpit Shukla-R6

45.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj-R1
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For Hearing

46.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
47.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
48.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

49.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia With	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
50.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**